

ITEM NO.23

COURT NO.1

SECTION XVI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No.23846/2024

(Arising out of impugned final judgment and order dated 28-08-2024
in MAT No. 638/2021 passed by the High Court at Calcutta)

ABHISHEK MUKHERJEE & ORS.

Petitioner(s)

VERSUS

STATE OF WEST BENGAL & ORS.

Respondent(s)

(With I.R. and IA No.235241/2024-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)

Date : 25-10-2024 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. P.V. Surendranath, Sr. Adv.
Mr. Subhasish Bhowmick, AOR
Mr. Vishak Bhattacharya, Adv.
Ms. Manisha Pandey, Adv.
Mr. Shubhankar, Adv.
Mr. Sawan Shukla, Adv.
Mr. Rahul Kushwaha, Adv.
Mr. Pranshu Kaushal, Adv.
Mr. M.k.rathor, Adv.
Mr. Ashutosh Singh, Adv.
Ms. Chitra Rekha Singh, Adv.

For Respondent(s) Mr. Kalyan Bandyopadhyay, Sr. Adv.
Mr. Uday Gupta, Sr. Adv.
Ms. Shivani Lal, Adv.
Mr. Hiren Dasan, Adv.
Mr. Suman Sengupta, Adv.
Mr. Rahul Kumar Singh, Adv.
Ms. Sanam Singh, Adv.
Ms. Yogamaya M.g., Adv.
Mr. Rajeev Kumar Gupta, Adv.
Ms. Sundri, Adv.
Ms. Jyoti Paramjeet, Adv.
Mr. Parminder Singh Bhullar, AOR

Mr. Jaideep Gupta, Sr. Adv.
Mr. Kunal Chatterji, AOR
Ms. Maitrayee Banerjee, Adv.
Mr. Rohit Bansal, Adv.

Mr. Jitendra Kumar, AOR
Mr. Prashant Tripathi, Adv.
Mr. Rajesh Singh, Adv.
Mr. Rr Maurya, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 We are not inclined to entertain the Special Leave Petition under Article 136 of the Constitution of India.
- 2 The Special Leave Petition is accordingly dismissed.
- 3 Pending applications, if any, stand disposed of.

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar